

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 82 of 2013

Dated: 2nd May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Eastern India Power Tech. Ltd.Appellant (s)

Versus

Assam Electricity Regulatory Commission & Anr. Respondent (s)

Counsel for the Appellant (s) : Mr. Ronak Dhillon
Mr. Manu Seshadhari

Counsel for the Respondent (s): Ms. Swapna Seshadri (for R-2)

ORDER

Ms. Swapna Seshadri undertakes to file Vakalatnama on behalf of Respondent No.2 and seeks some time to file the reply. Accordingly, she is directed to file the same on or before 25.05.2013 after serving copy on the other side.

Post the matter for hearing on **16.07.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**